## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/412/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRL ADVISORS LLP

NAME OF THE RESPONDENT(S)

: RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Sugara & Sugara

Aashish Jain Lunia

Council Joe Respondent

2. Monica Chopda Connel for Petitioner

## **ORDER**

Counsel for petitioner present and submitted that the petitioner has filed affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016. She also stated that the notice sent to the respondent returned unserved. At this stage counsel for respondent caused appearance. Counsel for petitioner is directed to furnish copy of the petitioner and other documents relied upon to the other side. For hearing submissions of both the counsel, time enlarged at request. Put up on 07.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)